



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
31	WA/83/2025 B/O	NUMALIGARH REFINERY LTD Versus M/S VARDAN ASSOCIATES PRIVATE LTD AND ORS	MR. S S ROY	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
32	WP(C)/1568/2025 B/O	MD ABDUL HAMID Versus UCO BANK AND 3 ORS.	MR. P MAHANTA M DAS	SC UCO BANK

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025
19)	MR. S P ROY	19-03-2025	To	19-03-2025
20)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025

21)	S BORGOHAIN	19-03-2025	To	19-03-2025
22)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/1545/2025 B/O	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 3 ORS.	MR. R HUSSAIN MR A A AHMED	DY.S.G.I.
54	WP(C)/1569/2025 B/O	M/S S S ENTERPRISE Versus UNION OF INDIA AND ORS	MR. S BORTHAKUR MS. S KAKATI	DY.S.G.I.
55	WP(C)/1572/2025 B/O	TAPASH LODH ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	GA, ASSAM
ORDER (STAY VACATING)				
56	I.A.(Civil)/775/2025 B/O in WP(C)/738/2025	INDIAN OIL CORPORATION LIMITED AND 4 ORS Versus M/S S. H. ENTERPRISE	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS N GAUTAM MR. TANUZ KASHYAP	MR. R SARMA MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA
	WITH WP(C)/738/2025	M/S S.H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA	MR. K N CHOUDHURY(R-1,2,3) MISS. R R KAKATI (R-1,2,3) MR. D J DAS (R1-R3) N GAUTAM(R-1,2,3) MR. TANUZ KASHYAP (R1-R3) SC, I O C
57	WITH WP(C)/6142/2024	M/S S. H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	MR. K N CHOUDHURY (R1-R5) MISS. R R KAKATI (R1-R5) MR. D J DAS (R1-R5) MS N MAHANTA (R1-R5) N GAUTAM (R1-R5)

ADMISSION

58	WP(C)/3345/2024 FIXED	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED BY THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
59	WP(C)/5338/2024	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
60	WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
18	Bail Appln./792/2025 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./405/2025 FIXED	JAYANTA KALITA AND ANR Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
20	Bail Appln./532/2025 WITH OFFICE NOTE, FIXED	MOKSED ALI ALIAS MOKSED ALI Versus THE STATE OF ASSAM	MR. S BHATTACHARJEE MR B PUSHILAL MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

37	I.A.(Civil)/792/2025 (CONNECTED WITH ITEM NO. 32 IN THE DAILY LIST), B/O in WP(C)/1005/2025	MD JAFOR ALI KHAN Versus DR JAHER ALI AND 3 ORS	MR SHYMAL JYOTI SARMAH	SC, HIGHER EDU MR. P BOIRAGI
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ADMISSION

38	WP(C)/4002/2024 B/O	RANJAN ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
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ORDERS

39	I.A.(Civil)/762/2025 (CONNECTED WITH ITEM NO. 29 IN THE DAILY LIST), B/O in WP(C)/5603/2024	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4)
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
62	I.A.(Civil)/743/2025 FIXED in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND ORS	MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
	WITH WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
	WITH I.A.(Civil)/3307/2024 in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH

WITH
[I.A.\(Civil\)/744/2025](#)
in WP(C)/2869/2024

KAUSHIK DAS
Versus
THE STATE OF ASAM AND ORS

MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SR. GA, ASSAM
SC, HEALTH

63 **WITH**
[WP\(C\)/2321/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 11 ORS

MR. FIRUZ KHAN
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, HEALTH

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(CrI.)/112/2025 WITH LCR 4 FILES. P.B-2. FIXED. in CRL.A(J)/83/2020 WITH CRL.A(J)/83/2020	RAJESH BORAİK Versus THE STATE OF ASSAM	Arunangshu Dhar	PP, ASSAM
		RAJESH BORAİK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
HEARING				
17	CrI.A./54/2021 PART HEARD. BY SLIP.	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
18	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
19	WITH CrI.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM

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18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025
19)	MR. S P ROY	19-03-2025	To	19-03-2025
20)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
21)	S BORGHAIN	19-03-2025	To	19-03-2025
22)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
11	WP(C)/603/2018	GOLAM MOSTAFA MOLLAH Versus THE UNION OF INDIA	MR. A F N U MOLLAH MR. U K NAIR MR. R ISLAM	SC, NHM GA, ASSAM ASSTT.S.G.I. SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
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13)	MR. S NATH	17-03-2025	To	19-03-2025
14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
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17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025
19)	MR. S P ROY	19-03-2025	To	19-03-2025
20)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
21)	S BORGHAIN	19-03-2025	To	19-03-2025
22)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



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[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/1468/2025 FIXED	M/S. DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA MS. BANSHIKA PODDER	MR. S.C. KEYAL, SC, CGST DY.S.G.I. SC. CGSC
ORDER (IMPLEADMENT OF PARTY)				
55	I.A.(Civil)/790/2025 B/O in WP(C)/6107/2022	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. D SAIKIA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA	MR. U PATHAK N GAUTAM DY.S.G.I.
	WITH WP(C)/6107/2022	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR. P MAHANTA (R-9,10) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MRS M DAS (R-9,10) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) MS. M BORGHAIN (R- 9,10) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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19)	MR. S P ROY	19-03-2025	To	19-03-2025
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22)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
68	WP(C)/7411/2013 FIXED	RAMESH PRASAD and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS.B BHUYAN SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
69	WP(C)/3627/2016 FIXED	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[For Wednesday,19th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/1200/2025 PART-HEARD, FIXED	SMTI PRATIMA CHETIA Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU MR A C BORBORA (R-9) MRS. R BORBORA(R-9) MS. N DEY(R-9) SC, FINANCE
ORDERS				
43	CRP/35/2025 FIXED	BROJEN KAKOTY Versus SMTI. MADHUMITA SINGHA AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM (R2)
	WITH I.A.(Civil)/753/2025 in CRP/35/2025	BROJEN KAKOTY Versus SMTI. MADHUMITA SINGHA AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM (R2)

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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21)	S BORGHAIN	19-03-2025	To	19-03-2025
22)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



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[For Wednesday,19th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
48	WP(C)/1118/2025 (AT 2:00 PM), FIXED	KAMALESWAR BANIA Versus THE STATE OF ASSAM	MD. A HASSAN	SC, AG (A AND E) GA, ASSAM SC, GHC SC, FINANCE
ADMISSION				
49	FAO/11/2025 FIXED	SMTI MRINALINI CHOUDHURY Versus NABIN CH HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
	WITH I.A.(Civil)/700/2025 in FAO/11/2025	SMTI MRINALINI CHOUDHURY Versus NABIN CH HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
50	FAO/12/2025 FIXED	SMTI MRINALINI CHOUDHURY Versus SMTI URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
	WITH I.A.(Civil)/701/2025 in FAO/12/2025	SMTI MRINALINI CHOUDHURY Versus MRS URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
ORDERS				
51	RSA/333/2017 WITH LCR, FIXED	ON THE DEATH OF JULHAS MATBAR HIS LEGAL HEIRS- Versus MUSSTT MONOWARA BEGUM and ANR	MR. R K BHUYAN MD. B ISLAM MR. S ALI MR A ZAMAN	MR. S K GOSWAMI (R-1) MR. N N JHA M DAS MR. R SARMA(R-1) D GOGOI MS. M BARUAH MR D HAZARIKA(R-1) MR. K M HASSAN MR A HUSSAIN(R-1) MR. R SHARMA(R-1)
	WITH I.A.(Civil)/780/2025 in RSA/333/2017	ON THE DEATH OF JULHASH MATBAR Versus MUSSTT MONOWARA BEGUM and ANR	MR M KASHYAP	MR. S K GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
18	Bail Appln./820/2025 B/O	SRI SURAJ BHAN SINGH BHANDARI Versus THE STATE OF ASSAM	MR U S BORGHAIN M DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



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[For Wednesday,19th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
60	WP(C)/1566/2021 FIXED	DEBA SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	ASSTT.S.G.I.
61	WP(C)/2476/2021 FIXED	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
62	WP(C)/3485/2023 FIXED	BINOD CH HALOI Versus THE STATE OF ASSAM AND ANR	MR C GOSWAMI	SC, HEALTH
63	WP(C)/5446/2024 FIXED	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
64	WP(C)/1176/2025 B/O	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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12)	MS. B BHUYAN	17-03-2025	To	21-03-2025
13)	MR. S NATH	17-03-2025	To	19-03-2025

14)	MS. S G BARUAH	17-03-2025	To	21-03-2025
15)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
16)	MR. A K DAS	18-03-2025	To	01-05-2025
17)	MR D BARUAH	20-03-2025	To	29-03-2025
18)	MR D K BORDOLOI	19-03-2025	To	19-03-2025
19)	MR. S P ROY	19-03-2025	To	19-03-2025
20)	MR. M K CHOUDHURY	20-03-2025	To	20-03-2025
21)	S BORGHAIN	19-03-2025	To	19-03-2025
22)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
23)	MR. DITUL DAS	19-03-2025	To	20-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,19th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/109/2025 B/O	MUBARAK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
52	AB/513/2025 B/O	RAHAN UDDIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED	PP, ASSAM
MOTION (BA)				
53	Bail Appln./817/2025 B/O	SABIRON BEGUM Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
MOTION				
54	Crl.Pet./346/2025 B/O	GANIRUDDIN AHMED Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
ADMISSION				
55	Crl.A./94/2025 B/O	AKRAMUL HOQUE @ AKRAMUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/260/2025 in Crl.A./94/2025	AKRAMUL HOQUE@ AKRAMUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./592/2025 FIXED	MD MRIDUL ALI @ MD MADUL ALI AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

BAIL HEARING

57	AB/1057/2024 WITH OFFICE NOTE, FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR. B SHARMA MR. H DAS MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
58	AB/1059/2024 WITH OFFICE NOTE, FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
59	AB/193/2025 FIXED	TARMUZ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./818/2025 B/O	REJWAN AHMED Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
MOTION				
54	AB/636/2025 B/O	SHRI PRASANTA SARMA Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MS P DEVI MR P R SARMA	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./445/2025 BA 329/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	KHALID HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
56	Bail Appln./509/2025 FIXED	KUNDAN BHARALI @ KUMUD BHARALI AND ANR. Versus THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
31	Crl.Rev.P./60/2011 (AT 10:30 AM)	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
HEARING				
32	Crl.Rev.P./61/2012 WITH LCR, FIXED	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/03/2025

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR WEDNESDAY, THE 19TH DAY OF MARCH, 2025**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[**COURT NO: 20**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

SUPPLEMENTARY HEARING

- | | | | | |
|----|---|--|---|---|
| 1. | I.A.(C) 182/2024
(FIXED)
IN ELECTION PET. 7/2024
WITH
ELECTION PET. 7/2024 | TAI NIKIO
VERSUS
TADAR MANGKU

TADAR MANGKU
VERSUS
TAI NIKIO | TABING LAMGU

K POSI
D TADAR | K POSI

PRITAM TAFFO
RINCHIN LEDO
THUNGON
TABING LAMGU
P K TIWARI, SR
ADVOCATE |
| | WITH
I.A.(C) 54/2025
IN ELECTION PET. 7/2024 | TADAR MANGKU
VERSUS
TAI NIKIO | | P K TIWARI, SR
ADVOCATE |
| 2. | REP 1/2024 | TAI NIKIO
VERSUS
TADAR MANGKU | PRITAM TAFFO
RINCHIN LEDO
THUNGON
TABING LAMGU | |